

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

NOTIFICATION NO.05 /SO-1/2014

ROC.NO. 2060 /SO-1/2013

DATED:23.04.2014

It is hereby notified that the three working Saturdays during the Summer Vacation, 2014 viz., **03.05.2014, 17.05.2014 and 24.05.2014** are declared as Holidays to the Registry of the High Court of Andhra Pradesh.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the Notification before the Hon'ble the Chief Justice for His Lordship's kind perusal and information)
- 2) The Prl. Pvt. Secretary to the Hon'ble the Chief Justice.
- 3) All the P.S's to the Hon'ble Judges (with a request to place the Notification before the Hon'ble Judges for their Lordships' kind perusal)
- 4) All the Registrars, High Court of A.P., Hyderabad.
- 5) All Officers of High Court.
- 6) All the Section Heads in the High Court of A.P., Hyderabad.
(for circulation among the members of the staff)
- 7) The Registrar Generals, All High Courts in India.
- 8) The Commissioner of Printing, Stationery & Stores Purchase, Government Central Press, Chenchalaguda, Hyderabad.
- 9) The Secretary, Bar Council of A.P., Hyderabad.
- 10) The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
- 11) The Member Secretary, A.P. State Legal Service Authority, Hyderabad.
- 12) The Secretary, A.P.H.C. Legal Service Committee, Hyderabad.
- 13) The Director, A.P. Judicial Academy, Secunderabad.
- 14) The Advocate General, High Court of A.P., Hyderabad.
- 15) The Public Prosecutor, High Court of A.P., Hyderabad.
- 16) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 17) The Branch Manager, State Bank of Hyderabad, High Court Branch, High Court Buildings, Hyderabad.
- 18) The Secretary, Advocate Clerks' Association, High Court of A.P., Hyderabad.
- 19) The Overseer, High Court of A.P., Hyderabad.
- 20) All Notice Boards.